

SUPREME COURT OF INDIA

CORRIGENDUM

Date: 23.06.2020

RE: Notice Inviting Tender for Supply & Installation of MODULAR RACK, RACK SERVERS WITH VMWare, Windows 2012 Server R2 Std, DDOS, Next Generation Firewall, Anti APT Appliance, Server Load Balancer, Web Application Firewall, SAN Switch, etc.

In continuation of Tender Notice dated 28th May 2020 and subsequent Clarification dated 12th June 2020 in respect of Pre-Bid Meet, all bidders are hereby informed that due to a typographical error, the following items:

1. “Blank HP Blade Chassis”, and
2. “Anti-Virus Endpoint Protection”,

were skipped in ANNEXURE-‘D’ (Financial Bid) of NIT, at Page 61 & 62. The updated ANNEXURE-D (Financial Bid), now uploaded on Supreme Court website may be considered while submitting tender.

Sd/-
Assistant Registrar (AM)